

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
DHRUV MAKHAN (INDIA) LIMITED**

Reg. Office: 278/281, Kamala Nagar House, P.O. Badarkha, Taluka - Dholka, Dist. Ahmedabad,
(Gujarat)

This post offer Public Announcement is being issued by Chartered Capital And Investment Limited, Manager to the Offer on behalf of the Acquirers namely Mr. Bavchandbhai J. Vaghani, Mr. Govindbhai J. Vaghani, Mrs. Hasumati B. Vaghani and Mrs. Kirtiben G. Vaghani in compliance with SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the Open Offer made on June 23, 2005:

1. Name of the Target Company	DHRUV MAKHAN (INDIA) LIMITED
2. Name and Address of the Acquirer	1. Mr. Bavchandbhai J Vaghani, Sector - 21, Plot No. 199, Samudra Building, Nerul, Navi- Mumbai - 400 706 2. Mr. Govindbhai J Vaghani, C-6/5/2:2, Sector-6, C.B.D, Navi- Mumbai - 400 614, 3. Mrs. Hasumati B Vaghani, Sector -21, Plot No. 199, Samudra Building, Nerul, Navi- Mumbai - 400 706 and 4. Mrs. Kirtiben G Vaghani, C-6/5/2:2, Sector-6, C.B.D, Navi- Mumbai - 400 614
3. Name of Manager to the Offer	Chartered Capital And Investment Ltd.
4. Name of Registrar to the Offer	No Registrar appointed
5. Offer Details:	
a. Date of opening of the offer	Wednesday, August 17, 2005
b. Date of closing of the offer	Monday, September 5, 2005

6. Details of the Acquisition:

Sr.	Particulars	Proposed in the offer document		Actual	
(1)	Offer Price	Rs. 1.50 per share		Rs. 1.50 per share	
(2)	Shareholding of acquirer including PAC before MOU/PA	4,30,700 shares		4 ,30,700 shares	
(3)	Shares acquired by way of MOU	25,12,790(28.88%)		25,12,790 (28.88%)	
(4)	Shares acquired in the open offer	17,40,000		72,500	
(5)	Size of the open offer (No. of shares multiplied by offer price per share)	26,10,000		1,08,750/-	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirer (2+3+4+6)	46,83,490 (53.83%)		30,15,990 (34.67%)	
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer	Pre offer	Post offer
		57,56,510 (66.16%)	40,16,510 (46.17%)	57,56,510 (66.16%)	56,84,010 (65.33%)

7. Status of Escrow Account	Payment of consideration to successful applicants has been made and instruction to release the payment of balance lying in escrow account to acquirer has been given to the Bank on September 13, 2005.
8. Payment of Interest	Nil
9. Status of Investor complaints	Nil

Acquirers accept full responsibility for the information contained in this Public Announcement and responsible for the obligation of the acquirers as laid down in the SEBI (SAST) Regulations 1997. This public announcement issued on behalf of the Acquirers namely Mr. Bavchandbhai J. Vaghani, Mr. Govindbhai J. Vaghani, Mrs. Hasumati B. Vaghani and Mrs. Kirtiben G. Vaghani.

Manager to the Offer

CHARTERED CAPITAL AND INVESTMENT LTD

711, Mahakant, Opp. V. S. Hospital, Ellisbridge, Ahmedabad - 380 006

